

REPORTS OF THE COMMITTEE ON  
PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS

Fourth Session—Second Lok Sabha

Twenty Second Report



**LOK SABHA SECRETARIAT  
NEW DELHI**

*May, 1958*

Price Re. 0-62

## CONTENTS

	PAGES
1. Thirteenth Report	1
2. Fourteenth Report	2-3
3. Fifteenth Report .	4
4. Sixteenth Report .	5
5. Seventeenth Report	6-8
6. Eighteenth Report	9
7. Nineteenth Report .	10
8. Twentieth Report .	11—34
9. Twenty-first Report	35
10. Twenty-second Report . . . . .	36
11. Annexure (Proceedings of Lok Sabha <i>re</i> : adoption of Reports) .	37—39

**COMMITTEE ON PRIVATE MEMBERS' BILLS  
AND RESOLUTIONS**

**TWENTY-SECOND REPORT**

(SECOND LOK SABHA)

1. The Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf. this their Twenty-second Report.

2. The Committee met on the 5th May, 1958 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 9th May, 1958.

3. The Members whose Resolutions had been included in the List of Business for the 9th May, 1958 and the representatives of the Ministries concerned had been invited to present their views on these resolutions before the Committee. Shrimati Ila Palchoudhuri, Shrimati Renu Chakravartty (on behalf of Shrimati Parvathi M. Krishnan) and Shri Ram Krishan as also the representatives of the Ministries of Labour and Employment, Education and Finance attended the sitting.

4. The Committee after hearing the representatives of the Ministries concerned with the Resolutions and considering all aspects with respect to the Resolutions in the List of Business for the 9th May, 1958, recommended the following time-table:—

- |   |   |
|---|---|
| (1) Resolution regarding Creation of a National Library Fund.                         | Out of the total time of 2 hours allotted to this resolution, 12 minutes were taken up on the 25th April, 1958. The balance of 1 hour and 48 minutes would be available on 9th May, 1958. |
| (2) Resolution regarding Decline in employment of women labour in certain Industries. | 2 hours   |
| (3) Resolution regarding National Commission for Child Welfare.                       | 2 hours   |
| (4) Resolution regarding Nationalisation of the profession of chartered accountants.  | 1 hour  |
| (5) Resolution regarding Auxiliary port for Calcutta.                                 | 1½ hours  |
| (6) Resolution regarding Compulsory Life Insurance for Government employees.          | } The Committee did not consider it necessary to allot any time to the Resolutions.   |
| (7) Resolution regarding Amalgamation of Smaller Banks with Scheduled Banks.          |   |

NEW DELHI;  
The 7th May, 1958.

HUKAM SINGH.

## ANNEXURE

### Proceedings of Lok Sabha re: Adoption of Reports

- (1) MOTION RE: ADOPTION OF THE THIRTEENTH REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS.

The following motion was moved by Shri Shraddhakar Supakar and was adopted by the House on the 14th February, 1958:—

“That this House agrees with the Thirteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th February, 1958.”

[L.S. Deb., Part II, dated the 14th February, 1958]

---

- (2) MOTION RE: ADOPTION OF THE FOURTEENTH REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS.

The following motion was moved by Shri Pramathanath Banerjee and was adopted by the House on the 21st February, 1958:—

“That this House agrees with the Fourteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 20th February, 1958.”

[L.S. Deb., Part II, dated the 21st February, 1958]

---

- (3) MOTION RE: ADOPTION OF THE FIFTEENTH REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS.

The following motion was moved by Shrimati Ila Palchoudhuri and was adopted by the House on the 28th February, 1958:—

“That this House agrees with the Fifteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 26th February, 1958.”

[L.S. Deb., Part II, dated the 28th February, 1958]

---

(4) MOTION RE: ADOPTION OF THE SIXTEENTH REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS.

The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 14th March, 1958:—

“That this House agrees with the Sixteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 11th March, 1958.”

[L.S. Deb., Part II, dated the 14th March, 1958]

---

(5) MOTION RE: ADOPTION OF THE SEVENTEENTH REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS.

The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 21st March, 1958:—

“That this House agrees with the Seventeenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 20th March, 1958.”

[L.S. Deb., Part II, dated the 21st March, 1958]

---

(6) MOTION RE: ADOPTION OF THE EIGHTEENTH REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS.

The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 28th March, 1958:—

“That this House agrees with the Eighteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 26th March, 1958.”

[L.S. Deb., Part II, dated the 28th March, 1958]

---

(7) MOTION RE: ADOPTION OF THE NINETEENTH REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS.

The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 11th April, 1958:—

“That this House agrees with the Nineteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 9th April, 1958.”

[L.S. Deb., Part II, dated the 11th April, 1958]

---

(8) MOTION RE: ADOPTION OF THE ~~TWENTIETH REPORT~~ OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS.

The following motion was moved by Shri Jhulan Sinha and was adopted by the House on the 18th April, 1958:—

“That this House agrees with the Twentieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 17th April, 1958.”

[L.S. Deb., Part II, dated the 18th April, 1958]

---

(9) MOTION RE: ADOPTION OF THE TWENTY-FIRST REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS.

The following motion was moved by Shri Shraddhakar Supakar and was adopted by the House on the 25th April, 1958:—

“That this House agrees with the Twenty-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 24th April, 1958.”

[L.S. Deb., Part II, dated the 25th April, 1958]

---

(10) MOTION RE: ADOPTION OF THE TWENTY-SECOND REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS.

The following motion was moved by Shri Balasaheb Patil and was adopted by the House on the 9th May, 1958:—

“That this House agrees with the Twenty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 7th May, 1958.”

[L.S. Deb., Part II, dated the 9th May, 1958]

---